

STATEMENT CORRECTING REPLY TO  
USQ NO. 3873 DATED 23.3.1987 RE:  
DOCUMENTARIES ON FREEDOM  
FIGHTERS

THE MINISTER OF STATE OF THE

MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI A.K. PANJA):  
For the answers to parts (b) to (e). of the  
Unstarred Question No. 3873 answered on  
23.3.1987 following corrections may kindly  
be read:—

<i>For</i>		<i>Read</i>	
Part (b).	No, Sir.	Part (b).	Yes, Sir.
Parts (c) (d) & (e).	Do not arise	Part (c).	Kamaladevi Chattopadhyay
		Part (d)	Rs. 80,000/-
		Part (e).	No, Sir

*Reasons for delay*

The discrepancy could not be detected earlier as the process of its verification and confirmation took some time. For these reasons it could not be brought to the notice of Lok Sabha Secretariat earlier. The error is regreted.

[English]

12.00 hrs.

SHRI BASUDEB ACHARIA (Bankura): Sir: The Public Accounts Committee in its 88th Report has stated....

MR. SPEAKER: What?

SHRI BASUDEB ACHARIA: It is regarding Mr. Ghani Khan Choudhury's involvement in a land deal. The report should be discussed in this House.

[Translation]

MR. SPEAKER: Who is barring you? You give it in writing, we shall see.

[English]

PROF. MADHU DANDAVATE (Rajapur): Shall I take a minute?

SHRI BASUDEB ACHARIA: Mr. Choudhury cannot make any comment against the report of the PAC.

[Translation]

MR. SPEAKER: You give it in writing. We will see it later on.

[English]

SHRI BASUDEB ACHARIA: He has written a letter. He cannot make any adverse comment against the report.

[Translation]

MR. SPEAKER: You give in writing we shall have discussion on the report. Who has barred you?

[English]

PROF. MADHU DANDAVATE: Sir, I do not want to rake up the issue on which you have given the ruling. But this is a different